

Central Administrative Tribunal
Principal Bench

RA No.53/95 in
OA No.2162/94

New Delhi this the 20th Day of March, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)
P.K. Jha,
S/o Sh. Bnjha,
R/o DG-I, Vikaspuri,
New Delhi-110 018.

...Applicant

Versus

Versus

1. Union of India through
Secretary to the Govt. of India,
Ministry of Water Resources
Shramshakti Bhawan, Rafi Marg,
New Delhi-110 016.

2. Director,
Central Soil & Materials
Research Station,
Olof Palme Marg,
Hauz Khas,
New Delhi-110 016.

...Respondents

ORDER(By circulation)

Hon'ble Mr. N.V. Krishnan:-

The OA-2162/94 was dismissed at the admission stage by the order dated 1.12.94. The applicant has sought a review of that order. We have seen the RA and are satisfied that it can be disposed of by circulation. We proceed to do so.

2. The applicant was aggrieved by the fact that he was not considered for deputation for training abroad. That grievance of his was considered in detail and we found from the record that the respondents had sufficient reasons ^u to not to send him on deputation abroad for training. Hence the OA was dismissed.

3. In the application for review the applicant has again traversed the same grounds as in the O.A. He has not pointed out to any specific errors apparent on the face of record, requiring a review.

12

4. Hence, the Review Application is dismissed.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

N.V. Krishnan
(N.V. Krishnan)
Vice-Chairman

✓ 28/3/81